## (26)

## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/192/2017

NAME OF THE PETITIONER

: HAMENT BUILDERS AND DEVELOPERS P LTD

NAME OF THE RESPONDENT(S)

: ROC CHENNAI

**UNDER SECTION** 

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Am B14. 5

Company Prosento

**ORDER** 

Heard. Order reserved.

(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

(K.ANANTHA PADMANABHA SWAMY)

MEMBER (JUDICIAL)